

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No 647/252(3)/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.07.2018**

NAME OF THE COMPANY: M/s. Sandstrom Infotech Pvt. Ltd. V/s. ROC

SECTION OF THE COMPANIES ACT: 252(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Pushkar Karni Sinha, Advocate Mr. Gopal Singh, Dy. ROC			
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ORDER

Pursuant to the notice issued to the ROC, Mr. Gopal is present in court. He has been given last opportunity to file his report. Another opportunity is given to the Appellant to file additional documents returnable on 7th August, 2018.

—Sd—
(Deepa Krishan)
Member (T)

—Sd—
(Ina Malhotra)
Member (J)